

Notifications and Orders

(66) Revision of Rates of Land Allotted to Various Categories - No. 31/1/100- UTF(4)-2002/4233. - In partial modification of Chandigarh Administration, Finance Department's Notification bearing No. 3219-UTFI(4)-97/5489, dated 6th/7th April, 1998, read with Notification No. 3219-UTFI(4)-99/1 00, dated 6th January, 2000 and Notification No. 31/1/100-UTFI(4)/937, dated 1st January, 2000 the Administrator, Union Territory, Chandigarh hereby revises the rates for the following categories of Institutions;—

1. Government. - Including State Government and Central Governments.

2. Non-commercial! Institutions. - Including Government regularly or development agencies (whether called institutes, Boards, Authorities etc.), local bodies (PRI's and ULB's), foreign Governments, private religious or charitable institutions, private non-profit institutions of social relevance and benefit to U.T. Chandigarh.

3. Commercial Public Sector Undertakings. - Including boards, Corporations, authorities, Co-operatives, federations etc. that are run for profit or managed on commercial principles as under:

Sr. No.	Type of Institution	Location of Institutional site square	Rate per yards
1.	Government	(a) Madhya Marg, Sector 17, and Sector 34, Sub-City, Center (b) Other V-2, V-3 roads (c) V-4 roads and inside Sectors	Rs. 7,200
2.	Non-Commercial Institutions	(a) Madhya Marg, Sector 17, and Sector 34, Sub-City, Center (b) Other V-2, V-3 roads (c) V-4 roads and inside Sectors	Rs. 7,200 Rs. 5,800 Rs. 5,800
3.	Commercial Public Sector Undertakings	(a) Madhya Marg, Sector 17 and Sector 34, Sub-City, Center (b) Other V-2, V-3 roads (c) V-4 roads and inside Sectors	Rs. 25,800 Rs. 17,000 Rs. 12,900

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